GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO.2866 TO BE ANSWERED ON 03.08.2016

INCONVENIENCE DUE TO OVER BRIDGES

2866. SHRI NARANBHAI KACHHADIYA:
SHRI MANOJ TIWARI:
SHRI GAJENDRA SINGH SHEKHAWAT:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is true that after making over bridges, the movement of pedestrians and two wheelers has completely been blocked;
- (b) if so, the details thereof;
- (c) whether the Railways is aware that accidents on over bridges due to the rush of pedestrians, light and heavy vehicles are taking place regularly; and
- (d) if so, the details thereof and the action taken/proposed to be taken by the Government to ensure smooth flow of pedestrians and vehicles?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

- (a) & (b): After construction of Road Over Bridge (ROB), all traffic is supposed to pass through ROB. However, proposals by State Government for Subway/Foot Over Bridge are also being sanctioned on cost sharing basis to pass pedestrians and two wheelers.
- (c) & (d): Such reports are not received by Railways.
